wall of 1400 metres length, estimated to cost Rs. 27 -3 lakhs, has been prepared by the State Government of Karnataka for the protection of the National Highway 17 near Marawanti. This scheme has been received in the Ministry of Transport and Shipping, who deal with the National Highways, and is under examination in that Ministry.

- (b) Anti-sea erosion works are included under the Flood Control sector, which forms a part of the State Plan. Therefore, the responsibility for the planning and implementation of anti-sea erosion works and provision of funds for these works is primarily that of the State Governments. The Centre provides block loans and grants to the State Governments for the Plan schemes and the State Governments can make the allotment to the various sectors and scheme according to priorities. However, loan assistance has been provided to th« State Government of Kerala, where sea erosion problem is quite serious to supplement the funds provided in the State Plan, for the speedy implementation of the approved works under the anti-sea erosion programme. The programme of anti-sea erosion measures in the Karnataka State has not been received at the Centre. Also no specific provision has been proposed by the State for anti-sea erosion works in the flood control sector in the draft Fifth Plan of the State.
- (c) According to the reports received from the State Government of Karnataka, sea erosion takes place only at a few places during the early part of south west monsoon and protective measures are taken by the State Government as and when necessary.

Dairy Project in Karnataka

986. SHRI H. S. NARASIAH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to State:

- (a) whether it is a fact that the Karnataka Government have approached the Central Government for setting up a dairy project in that State on the lines of the fndo-Swiss Dairy Project in Kerala; and
- (b) if so, what is the progress so far made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL: (a) A project for dairy development in Karnataka has been formulated which will be financed jointly by the Karnataka Government and the Government of India with an element of assistance from the I. D. A. The project is not on the lines of the Indo-Swiss Dairy Project in Kerala.

(b) The project has become effective w.e.f. 23-12-1974 and further steps are under way for the implementation of the project.

Report of Dairy Expert about running of D. M. S.

- 987, SHRI H. S. NARASIAH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether frozen frogs and cockroaches in milk which had solidified and addition of sodium bicarbonate to neutralise cream which had gone sour, have been found in the Delhi Milk Scheme by a Dairy Expert who inquired into the running and structure of the public sector project in December, 1974;
- (b) whether several lakhs worth of equipments are missing or damaged because of inept handling at the plant of the Delhi Milk Scheme;
- (c) whether a report by the said expert in this regard has been submitted to Government; and
 - (d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a)to(c) No, Sir.

(d) Does not arise.

Subsidiary Company under Plantation Corporation of Kerala Ltd.

988. SHRI VISWANATHA MENON: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Kerala Government have proposed to the Central

Government the formation of a subsidiary company under the Plantation Corporation of Kerala Limited for cultivation of oil palm with the equity participation of the Central Government;

- (b) if so, the proportion of the equity capital to be contributed by the Central Government:
- (c) whether the Central Government have received a request from the State Government for release of loan/assistance amounting to Rs. 100-86 lakhs for 1974-75 to 1976-77; and
- (d) whether any decision has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI **PRABHUDAS** PATEL): (a) Yes.

- (b) 49%
- (c) Yes.
- (d) Not yet.

989. [Transferred to the lQlh March, 1975]

New Formula of School and **College Education**

990. SHRI AWADHESHWAR PRA SAD SINHA: Will the Minister of WELFARE EDUCATION SOCIAL AND CULTURE be pleased to state:

- (a) whether it is a fact that while inaugurating a seminar on 'National Policy of Education and its impact on the teaching Community' organised by the University Teachers' Welfare Society in the New Delhi on the 16th February, 1975 he is reported to have stated that there would be no retrenchment of teachers under the new formula of school and college education (10+2-1-3);
- (b) whether Government have issued guidelines to the States in th.is regard;
- (c) what are the names of the States which have agreed to introduce the formula and from which date;
- (d) what are the details of the discussion held at the seminar;

- (e) what additional financial assistance Government propose to give to such States in this regard; and
- (f) what steps Government have taken to introduce the formula uniformally throughout the country?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes Sir. While addressing the Delhi University Teachers' Welfare Society the Minister had stated that school teachers had everything to gain by the adoption of the pattern because more posts would be created at the school stage at higher levels. Even the college teachers had nothing to lose because in spite of a temporary set back in enrolment there should be no retrenchment. The set back in enrolment also will be more than made up in three or four years by the natural increase in enrolment that will ' necessarily take place from year to ^ear. What is even more important, the teachers in higher education will have much better job satisfaction because of the qualitatively better students that will now be entering the University

- (b) The Government have not issued any guidelines.
- '(e) T'-e present position regarding implementation of the new pattern is indicated in the statement.
- (d) The seminar had discussed some aspects of the new pattern, among these
 - (i) Economics of the change over.
- (ii) Likely impact of the new scheme on liberal, technical, professional vocational education.
- (iii) Likely impact on the teaching community.
- (e) The Government of India have no scheme for giving assistance specifically for adopting the new pattern of education. The Central assistance is included in the block grant for the States'Five Year Plan.